

ÍITEM NO.10

REGISTRAR COURT. 2 SECTION IIIA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 7131/2012

ISGEC HEAVY ENGINEERING LTD.

Appellant(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

Date : 27/01/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vivek Gupta, Adv.

Mr.D.Jha, Adv.

Mr.J.P.Rinwa, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Service of notice is complete on the respondents, but no one has entered appearance on their behalf. Ld.counsel for the appellant has failed to file the statement of case within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)

Registrar

SB